## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong \_\_October, 2019.

No. HCM.II/123/2015/Pt/62: As resolved by the Full Court Meeting held on 9<sup>th</sup> October, 2019, the High Court of Meghalaya is pleased to declare 28<sup>th</sup> 29<sup>th</sup> & 30<sup>th</sup> October, 2019 (Monday, Tuesday & Wednesday) as holidays in the High Court and the Registry on account of 'Deepawali'.

Further, since 10<sup>th</sup> & 31<sup>st</sup> August, 2019 were made working days in the High Court and the Registry. Therefore, **16**<sup>th</sup> **& 17**<sup>th</sup> **December, 2019** are also declared as holidays in the High Court and the Registry.

By Order,

**REGISTRAR GENERAL** 

Memo No. HCM.II/123 /2015/pt/62-A Copy to :-

Dated, Shillong 10th October, 2019.

- 1. The Registrar -cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The P.S to Advocate General, Meghalaya for information.
- 4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Ampati for information.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for information.
- 6. The Director, Meghalaya State Judicial Academy, Shillong for information.
- 7. The President / Secretary, High Court Bar Association for information.
- 8. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.
- 9. The Joint Registrar -cum- OSD, High Court of Meghalaya, Shillong for information.
- 10. The Joint Registrar (I/c Computer Section), High Court of Meghalaya, Shillong for information.
- 11. All Deputy Registrar, High Court of Meghalaya, Shillong for information.
- 12. The Chief Librarian, High Court of Meghalaya, Shillong for information.
- 13. All Assistant Registrar, High Court of Meghalaya, Shillong for information.
- 14. The Chief Translator, High Court of Meghalaya, Shillong for information.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 16. All concerned.
- 17. Notice Board.
- 18. Notification File.
- 19. Office File.

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REGISTRAR GENERAL